

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd	...	Applicant/Petitioner
Vs		
Victory Infratech Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	Mr Ahsan Ahmed for RP along with RP Mr Aishwarya Mohan Gahrana
For the Applicant	Mr. Dhrubajit Saikia, Adv. in IA-1484

ORDER

List the matter for further consideration on 21.09.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.08.2021
DPK